

(ग) प्लान पर लगभग 443 लाख रुपये खर्च होने का अनुमान है। इससे हर साल 59,000 एकड़ भूमि की सिंचाई हुआ करेगी।

Thermal Plant in Kerala

714. Shri E. K. Nayanar:
Shri O. K. Chakrapani:
Shrimati Susela Gopalan:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that the Kerala State Electricity Board has submitted a report to the Central Government for establishing a thermal plant in Kerala;

(b) if so, whether Government have considered the report and what is their reaction to the said report;

(c) the total estimated cost of the project; and

(d) when the work of the project is likely to begin?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) and (b). Originally, a scheme for establishing a 30 MW thermal power station at Cochin was sanctioned. But subsequently, it was decided that a 55 MW unit be installed instead of a 30 MW unit sanctioned for installation. The Government of Kerala were accordingly requested to submit the modified project report with estimates etc. This report has been received last month and is under examination.

(c) The project is estimated to cost Rs. 825 lakhs

(d) Preparatory works are in progress.

Barak Dam in Cachar District (Assam)

715. Shri N. R. Lankar: Will the Minister of Irrigation and Power be pleased to state:

(a) whether the details about the "Barak Dam" Project in Cachar District (Assam) have been worked out;

(b) if so, their nature; and

(c) the total amount that will be required for completion of the project and the time by which the project is likely to be completed?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) and (b). The details of the Barak Dam Project are being finalised.

(c) These will be known after the project report has been scrutinised.

बाढ़-निर्बंधन

716. श्री राम चरण : क्या सिंचाई और विद्युत् मंत्री यह बताने की कृपा करेंगे कि :

(क) पिछले पांच वर्षों में बाढ़ निर्बंधन पर कुल कितनी धन राशि व्यय की गई ; और

(ख) इससे कितने एकड़ भूमि को बाढ़ से बचाया गया ?

सिंचाई और विद्युत् मंत्री (डा० ए० ए० राय) : (क) 817 करोड़ रुपये।

(ख) लगभग 45 लाख एकड़।

Financial Assistance to Assam for Flood Control

717. Shri B. N. Shastri: Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Government of Assam have asked for central financial assistance for taking effective flood control measures in the State;

(b) whether any scheme in this regard has also been submitted by the Government of Assam; and

(c) if so, Government's reaction thereto?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) Yes.

(b) Yes; the State Government had submitted broad details of flood control works to be carried out during the Fourth Five Year Plan, at a cost Rs. 20 crores.

(c) The proposals of the State Government were examined by the working Group of the Planning Commission. A tentative outlay of Rs. 17 crores has been recommended in the Fourth Plan. Central assistance in the form of loan is given for the execution of approved flood control discussions.

Smuggling of Contraband Opium from Rajasthan to Assam

718. Shri B. N. Shastri: Will the Minister of Finance be pleased to state:

(a) whether Government are aware that an inter-State gang of opium smugglers is active in smuggling contraband opium from Rajasthan to Assam; and

(b) if so, the action taken by Government in the matter?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) and (b) Enquiries made so far do not show that an inter-State gang of opium smugglers is active in smuggling contraband opium from Rajasthan to Assam. However, necessary vigilance is being exercised by the staff of the Narcotics Department as well as the concerned State Government agency.

Junior Male Nurses of Andaman Medical Department

719. Shri K. R. Ganesh: Will the Minister of Health and Family Planning be pleased to state:

(a) whether it is a fact that the Junior Male Nurses in the Andaman Medical Department have been agitating for a long time for the revision of their pay-scales;

(b) whether it is also a fact that till very recently they were working in the place of staff nurses and are

even now holding independent charge of out-station Dispensaries; and

(c) if so, whether Government propose to revise their pay-scales or bring their pay-scales on par with that of staff nurses?

The Minister of Health and Family Planning (Dr. S. Chandrasekhar):

(a) Yes.

(b) Due to paucity of staff some of the Junior Nurses were posted to hold independent charge of out-station dispensaries but they were not expected to perform duties of staff nurses or compounders. They worked independently in charge of dispensaries but their duties were restricted to rendering first-aid, dispensing simple mixtures and making arrangements for evacuation of patients to hospitals, when required.

(c) There are different scales of pay presently in force for staff Nurses and Junior male nurses, respectively, in the Medical Department of the Andaman Administration.

The question of revision of pay of the Junior male nurses will be considered after they pass a qualifying examination, equivalent to that for the senior grade nursing certificate.

Training of Junior Male Nurses of Andaman Medical Department

720. Shri K. R. Ganesh: Will the Minister of Health and Family Planning be pleased to state:

(a) whether the proposals to train the Junior Male Nurses in the Andaman Medical Department locally have been implemented;

(b) if so, the progress made so far; and

(c) if not, the reasons therefor?

The Minister of Health and Family Planning (Dr. S. Chandrasekhar):

(a) No.